

COURT - I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 53 of 2012 &  
IA No. 110 of 2012

Dated: 7<sup>th</sup> May, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s. Lloyds Metal Energy Ltd.**

**....Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission  
& Anr.**

**.... Respondent (s)**

**Counsel for the Appellant (s):**

**Mr. M.G. Ramachandan  
Mr. Abhishek Khare with  
Mr. Prashant Puri (Rep.)**

**Counsel for the Appellant (s):**

**Mr. Buddy A. Ranganadhan**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **23.05.2012**. In the meantime, Written Submissions be filed by the parties after serving copy on the other side.

**( Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/Vs